

DIVISION BENCH
COURT - II

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1624(KB)2019
IA(COMPANIES.ACT)/67(KB)2024, IA(COMPANIES.ACT)/61(KB)2022,
IA(COMPANIES.ACT)/130(KB)2022, COMP.APPL/179(KB)2020,
IA(COMPANIES.ACT)/53(KB)2022, COMP.APPL/1622(KB)2019,
COMP.APPL/118(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	LAXMI TANTIA VS GREENZEN BIO PRIVATE LIMITED AND ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For the Petitioner
Ms. Urmila Chakraborty, Adv.]
Mr. Ayan Chakraborty, Adv.]
Ms. Sohini Mukherjee, Adv.]

Mr. Dihrendra Nath Sharma, Adv.] For the R1 to R3.
Mr. Aasish Choudhury, Adv.]
Mr. Sourojit Dasgupta, Adv.]
Ms. Meera Agarwal, Adv.]

Mr. Rahul Parasrampuria, Adv.] For R5
Mr. Riteek Baheti, PCS] RP-in-person

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel Mr. Sharma is directed to give gist of all pending IA's along with the CP.
3. List the matter on **05.08.2024. at 12:30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**